

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTICE**

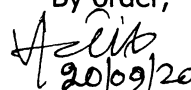
Dated Guwahati the 20<sup>th</sup> September, 2018

**No.HC.V-25/2013/ 843 /Estt.##** On due consideration of the representations, service particulars of previous employment in respect of the following Private Secretaries of this Registry are incorporated in the Gradation List enclosed at Annexure-I.

1. Sri Taj Uddin Choudhury,
2. Sri Hasnine Alam,
3. Sri Vinay Kumar,
4. Sri Pradip Kumar Kalita,
5. Sri Anil Kumar,

The seniority of the aforesaid Officers in the rank of Private Secretary will remain same as was mentioned in the Gradation List published vide Order No.HC.V-25/2013/569/Estt. Dated 22.06.2018.

**No.HC.V-25/2013/ 844 /Estt.##** It is for information to all concerned that the 'designation' of Sri Mrinmay Kumar Das, mentioned in the earlier Gradation List published vide Order No.HC.V-25/2013/569/Estt. Dated 22.06.2018, shall be read as "Assistant Librarian" instead of "Library Assistant".

By order,  
  
20/09/2018  
**REGISTRAR (ESTT.)**

**Memo No. HC.V-25/2013/ 844<sup>A</sup> /Estt.##**

Dated 20 .09.2018

Copy for information and necessary action to:

1. The Registrar (Vigilance/Admn./Judl./Estt), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Acting Chief Justice Gauhati High Court, Guwahati.
3. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati with a direction to upload this notice in the High Court website.
5. The Administrative Officer (Judicial) \_\_\_\_\_, Gauhati High Court, Guwahati
6. The CA to the Registrar General, Gauhati High Court, Guwahati.
7. Person Concerned.
8. The Order File.


  
20/09/2018  
**REGISTRAR (ESTT.)**

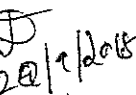
D  
18.9.18

D  
18.9.18

## Annexure-I

Sl. No.	Name	Date of birth	Particulars of previous appointment (if any)	Date of entry into High Court Service	Date of appointment. Joining to different posts	Present post holding	Date of retirement
1.	Sri Taj Uddin Choudhury	01.08.1969	Joined on 17.07.1992 as Stenographer Grade-III in o.o District and Session Judge, Hailakandi.	07.5.2004 as Sr Personal Assistant	Sr Personal Assistant-07.04.2004 Private Secretary 01.08.2005	Private Secretary	31.7.2029
2.	Sri Hasnine Alam	06.02.1982	Joined on 30.04.2010 as Stenographer Grade-III in o.o District and Session Judge, Goalpara.	Steno Gr.-II-23.03.2012	Sr. Personal Asstt.-23.03.2012 Private Secretary: 25.01.2017	Private Secretary	28.02.2042
3.	Sri Vinay Kumar	02.12.1994	Joined on 08.09.2017 as Computer Typist in o.o District and Session Judge, Nalbari.	Private Secretary-19.02.2018	Private Secretary-19.02.2018	Private Secretary	31.12.2054
4.	Sri Anil Kumar	15.10.1992	Joined on 07.10.2016 as Stenographer Grade-III in o.o District and Session Judge, Dhemajai  Joined on 31.01.2018 as Stenographer Grade-II in o.o. Chief Judicial Magistrate, Morigaon.	Private Secretary-20.02.2018	Private Secretary-20.02.2018	Private Secretary	31.10.2052
5.	Sri Pradip Kumar Kalita	01.03.1974	Joined on 13.09.2011 as L.D.A. in o.o District and Session Judge, Darrang.  Joined on 01.08.2012 as Stenographer Grade-III in o.o District and Session Judge, Darrang.	Private Secretary-16.02.2018	Private Secretary-16.02.2018	Private Secretary	28.02.2034

  
 20/09/2018  
Registrar (Establishment)

  
 20/9/2018